

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 154 of 2012

Dated : 23rd January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd.

...Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors.

...Respondent(s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Counsel for the Respondent(s) :

Mr. Raj Kumar Mehta

Mr. David A.

Mr. Antaryami Upadhyay for R-1

Mr. P.N. Bhandari for R-2 to R-4

ORDER

As agreed by the learned counsel for the parties, post the
matter on **31.01.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm